

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 10/4/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/179/IB/2018
NAME OF THE PETITIONER(S) : SSA & COMPANY
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT LTD
SECTION : 9 Rule 6

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	S. CHOLARASAN Aditya Mukerjee	for operational creditor for Respondent	S. Chola Aditya

ORDER

Both the counsels are present and stated that they are trying to settle the matter. At request of both the sides time is enlarged. Put up on 20.04.2018.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

/pb/